

Year	Amount transferred to Sugar Development Fund (Rs. in crores)	
1983-84	...	76
1984-85	...	95
1985-86	...	110
1986-87 (upto February, 1987)	...	40

(i) modernisation/rehabilitation of plant and machinery ;

(ii) development of sugarcane in the area under the sugar undertaking ;

(iii) grants-in-aid for research connected with sugar industry ;

(iv) payment of subsidy on interest, storage and insurance charges in accordance with the principles laid down in the Sugar Development Fund Rules ; and

(v) the administration of the Sugar Development Fund Act.

(c) The Sugar Development Fund is to be applied for grant of loans to sugar undertakings for the purposes of :

Details of disbursements are given below :

	Total	(Rs. in crores) of which in Maharashtra
1. Loan for sugarcane development.	21.73	9.22
2. Loan for modernisation/rehabilitation.	6.25	2.10
3. Payment of interest, storages and insurance charges for maintenance of buffer stock of sugar.	60.03	23.56
4. Administration of sugar Development Fund Act.	0.10	—
Percentage of Utilisation.		24.41

Higher Royalty Rates on Foreign Collaborations

*482. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have decided to allow higher royalty rates on foreign collaborations involving the transfer of high technology ; and

(b) if so, the details thereof and the objective in view ?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO) : (a) and (b). As a general policy of the Government,

royalty payment to foreign companies in respect of foreign collaborations is normally limited to the maximum extent of 5% for a period of five years. However, a higher rate of royalty may be considered on merits in exceptional cases, where the technology involved is sophisticated or a major part of the production is exported or where the sources of foreign technology are limited and the foreign suppliers are not ordinarily willing to part with their technology.

Exploration by Oil India Ltd. in Mahanandi Basin at Cuttuck Orissa

*485. SHRI K. PRADHANI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :